

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 1586/99

New Delhi, this the 15th day of July, 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)  
Hon'ble Mr. R.K. Aahooja, Member (A)

S.P. Naithani  
S/O Shri Raghubar Datt  
R/O WC-21 AIRI, Pusa Instt.  
New Delhi-110012

....Applicant  
(By Advocate: Dr. D.C. Vohra)

Versus

1. Union of India  
through the Secretary  
Dept. of Space  
New B.E.L. Road  
Antriksh Bhawan  
Bangalore-560094

2. Branch Secretariat  
Dept. of Space  
Loknayak Bhawan  
New Delhi-110003

....Respondents

(By Advocate: None)

ORDER (Oral)

By Reddy, J.-

Heard the learned counsel for the applicant.

2. This OA is filed for fixation of seniority for the post of L.D.C. Learned counsel for the applicant submits that he has already approached this court in OA-424/93 seeking relief of regularisation. By an order dated 2.6.98 the OA was disposed of with the following order:

*(Signature)*

" Shri T.D. Yadav, learned proxy counsel for Dr. D.C. Vohra submits that the applicant has got all the reliefs at the hands of the respondents. The O.A. has become infructuous and is accordingly dismissed. No costs".

(2)

3. Since the present case also relates to seniority which cannot ~~not~~ be based on regularisation, we hold that this OA is barred <sup>in the</sup> ~~by~~ principles of res-judicata. The OA is, therefore, dismissed at the admission stage itself.

~~R.K. AHOJA~~  
(R.K. AHOJA)  
Member (A)

cc.

V.R.R.  
(V. RAJAGOPALA REDDY)  
Vice-Chairman (J)